

RAJASTHAN HIGH COURT, JODHPUR


NOTICE

No. Accts/Bldg./2022/40

Dated: 21-12-22

In continuation of Notice No. Accts/Bldg./NewRHCAAdv Chamber/36 dated 12.12.2022, it is hereby notified that the last date for removing/clarifying the mismatch has been extended till 06.01.2023 upto 5:00 PM.


By Order


21/12/2022
Registrar (Admn.)

No. Accts/Bldg./ NewRHCAAdvChamber/ 860 Date: 21-12-22

Copy is forwarded to the following for information and necessary action:-

1. President, Rajasthan High Court Advocates Association, Jodhpur.
2. President, Rajasthan High Court Lawyers Association, Jodhpur.
3. Notice Board.
4. AOJ (Computer Cell), RHC, Jodhpur to upload this notice on official website.


21/12/2022
Registrar (Admn.)